

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 648/2023

THE STATE OF MADHYA PRADESH &amp; ORS.

Petitioner(s)

VERSUS

AJIT SINGH SAINI &amp; ORS.

Respondent(s)

Date : 04-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL  
[IN CHAMBER]For Petitioner(s) Mr. Yashraj Singh Bundela, AOR  
Mr. Pawan, Adv.  
Ms. Jyoti Verma, Adv.For Respondent(s) Mr. Abhinav Agnihotri, Adv.  
Mr. Shivam Tiwari, Adv.  
Mr. Akshat Bhardwaj, Adv.  
Mr. Sahil Gupta, Adv.  
Ms. Salonee Paranjape, Adv.  
Mr. B. K. Pal, AORUPON hearing the counsel the Court made the following  
O R D E RIn view of the fact that steps now stand taken by the  
petitioners, delay in taking the steps, if any, is condoned.

Registry to take further steps.

(NEETA SAPRA)  
COURT MASTER (SH)(RAVINDER KUMAR)  
BRANCH OFFICER